

S.No.3

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
SPECIAL BENCH
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
20-01-2023 AT 02:30 PM**

IA (IBC) 1131 & 1390/2022 in Company Petition IB/12/2021
U/s 7 of IBC, 2016

IN THE MATTER OF:

Srei Equipment Finance Ltd

...Financial Creditor

Vs

Madhucon Projects Ltd

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. K.K SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Ld. Counsel Shri. Prason Das for the Financial Creditor and Ld. Senior Counsel for the Corporate Debtor present.

This being a special bench, matter adjourned to 06.02.2023.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)